



No. HSPCB/NUH/2022/ 1464
To

Dated: 07/12/2022

The Registrar,
National Green Tribunal,
Faridkot House, Copernicus Road,
New Delhi.
Email ID:- judicial-ngt@gov.in

Sub. - Compliance Report of Hon'ble NGT order dated 29.08.2022 in the matter of Akhtar Vs State of Haryana in Original Application No. 499/2022.

R/Sir,

This is in the reference to above mentioned matter. The Hon'ble Tribunal vide order dated 29.08.2022 in the matter of O.A. No. 499/2022 titled as Akhtar Vs State of Haryana has directed as under:-

"In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of State PCB, Executive Officer, Municipal Committee, Nuh, DFO and Deputy Commissioner, Mewat at Nuh and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

In compliance of said orders, the report of joint committee of State PCB, DFO and Deputy Commissioner, Mewat at Nuh as per directions of Hon'ble NGT order dated 29.08.2022 is enclosed herewith. It is requested to kindly accept the report and place before the Hon'ble Tribunal.

DA/As above


(Vijay Chaudhary)
Regional Officer,
Nuh Region

For Haryana State Pollution Control Board

COMPLIANCE REPORT

AS PER

HON'BLE NATIONAL GREEN TRIBUNAL
(ORDER DATED 29TH AUGUST, 2022)

IN THE MATTER OF

AKHTAR

VS

STATE OF HARYANA

IN

ORIGINAL APPLICATION NO. 499/2022

Compliance Report of Hon'ble NGT order dated 29.08.2022 in the matter of Akhtar Vs State of Haryana in Original Application No. 499/2022

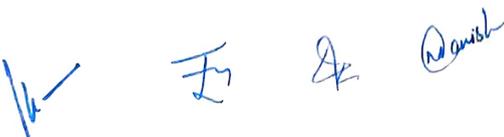
1. Background:-

Mr. Akhtar resident of Village Raisika, Police Station Roj-Ka-Meo, Tehsil and District Nuh, Mewat, Haryana has sent the present letter petition, which is treated and registered as original application, complaining that M/s Dua Trading Company has established RMC Mixture Plant without CLU on private land adjoining Sales Tax, Excise and DIC Offices in the Roj-Ka-Meo Industrial area on Nuh-Sohna Road. Government has carved out green belt and park on land adjoining said offices on which plantation has been raised. Mr. Liyakat Ali son of Mr. Ahmed Ali resident of Village Kanwarsika, Police Station Roj-Ka-Meo, District Nuh is managing the above said RMC Mixture Plant. They have carved out a passage through government green belt by illegally cutting greentrees and by putting bricks on the same and are in the process of concretizing the above said passage. The RMC Mixture Plant is being run day and night which is causing air and noise pollution. The air pollution is damaging crops standing in the adjoining agricultural land.

Same complaint was filed by Mr. Akhtar resident of Village Raisika, Police Station Roj-Ka-Meo, Tehsil and District Nuh, Mewat on CM Window portal vide No. CMOFF/N/2022/042730 dated 21.04.2022 and in District Public Grievance committee. Accordingly, the complaint was attended and inspection was done along with the complainant Mr. Akhtar and same was disposed off on CM Window portal as well as in Public Grievance Committee after the complainant gave his satisfaction and statement that "मैंने दुआ ट्रेडिंग कंपनी के खिलाफ शिकायत की थी जो की रेडी मिक्स प्लांट के पुर्जे तथा , मशीनरी इत्यादि की सप्लाई का काम करनेवाली कंपनी है इस कंपनी की गाड़ियाँ मेरे साथ . जिसके कारण धूल , लगे खेत की जमीन पर मशीनरी को लाने लेजाने का कार्य करती थी मिटटी की शिकायत की थी अब मुझे इस . अब कंपनी ने उचित उपचार प्रबंध कर दिया है . बोर्ड द्वारा की गयी कार्यवाही से स . कंपनी से कोई शिकायत न है तुष्ट हूँ अतः शिकायत बंद . करने का कष्ट करे." Copy attached as **Annexure -A**

Hon'ble NGT vide order dated 29.08.2022 has directed as follows:-

"In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of State PCB, Executive Officer, Municipal Committee, Nuh, DFO and Deputy Commissioner, Mewat at Nuh and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."



2. Compliance of Hon'ble National Green Tribunal Directions:-

In compliance of the Hon'ble NGT directions issued vide order dated 29.08.2022, a committee of following officers undertook the site visit and looked into the grievance. However, Executive Officer, MC, Nuh could not join inspection due to other assignments.

Sr. No	Name of officer	Designation and Department
1	Sh. Vijay Chaudhary	Regional Officer, Nuh Region, HSPCB
2	Sh. Ravi Kumar	Naib Tehsildar, Indri (Representative of Deputy Commissioner Nuh)
3	Sh. Dev Kumar	RFO, Nuh (Forest Department)
4	Sh. Manish Yadav	AEE, Nuh Region, HSPCB
5	Sh. Pahlu Khan	Sarpanch, Kanwarsika
6	Sh. Ahmad Khan	Resident, Kanwarsika
7	Sh. Harun Khan	Resident, Kanwarsika
8	Sh. Kamrudin	Resident, Kanwarsika
9	Smt. Shehnaz Ali	Resident, Kanwarsika

Observations and Findings:-

The Joint committee comprising of representatives of Deputy Commissioner, HSPCB and Forest Department members visited the site on 17.11.2022. During inspection Mr Akhtar (applicant) and the representative of the project proponent that is M/s Dua, trading company were also present and the observations of the committee are listed below:-

1. During inspection, it was observed that there is no RMC plant installed/established at the site as alleged by the applicant. Two number of rooms for office and four more rooms for workers were found constructed at the site. Apart from that welding machine and other tools for engineering and fabrication work were found at site. Further the representative of the unit, M/s Dua Trading Company, clarified that they have not installed/established any RMC plant, but they were engaged in the manufacturing of machinery and parts for RMC plant and were only performing the engineering and fabrication work.
2. During inspection, it was also observed that an unpaved passage has been made through a small patch of green belt along the Sohna-Nuh Road, covered as protected strip by Forest Department, which has been in use by the unit workers and other local people having agricultural field in and around this area for movement and accessibility to their fields and has been lying in this condition since around 1981-1982, as informed by local land owners. The passage is unpaved and no bricks have been put or concreting done. Local land owners statement is attached as **Annexure - B**
3. There is no source of air emission and trade effluent generation from the activity/process of M/s Dua Trading Company and such process are covered under White category of the consent management of the Board and thus, exempted from obtaining CTE/CTO from the Board. Photographs attached as **Annexure - C**. The possibility of dust emissions due to movement of vehicles coming to unit cannot be ruled out. The provision of



sprinkling of water was observed to curb the dust emissions.

Sr.No	Findings
1.	It was observed that there is no RMC plant installed/established at the site as alleged by the applicant. Two number of rooms for office and four more rooms for workers were found constructed at the site. Apart from that welding machine and other tools for engineering and fabrication work were found at site.
2.	The work shop is being operated by Smt. Shehnaz Ali W/o Sh. Liyakat Ali Resident of Kanwarsika and Smt. Sonia Dua W/o Sh. Rajesh Kumar Resident of B-10, Parsvnath Majestic, Vaibhav Khand, Indira Puram, Shipra Suncity, Ghaziabad, U.P. (Copy of Partnership deed attached as Annexure-D) . Further, it is submitted that unit was established in February, 2022 as per the GST registration (attached as Annexure-E) .
3.	Engineering and fabrication process are covered under White category of the consent management of the Board and thus, exempted from obtaining CTE/CTO from the Board. Unit had submitted application for Aravali clearance in Regional office Nuh in March 20-22 and same was forwarded to the Deputy Commissioner Nuh vide office letter No. HSPCB/NUH/2022/1761 dated 17.03.2022. In response to the Board's letter, Deputy Commissioner Nuh has issued Aravali clearance for this project vide letter No. 537/PLA dated 29.08.2022. (Copy enclosed as Annexure-F). Further, unit had applied for obtaining CTE from the Board vide application No. 28336502 dated 10.09.2022 for 'Fabrication and Repairing of machinery of RMC' but the application was not considered due to no provision for grant of CTE & CTO through online portal as per the Board's policy for White category industries. (Copy of application & letter No. HSPCB/NUH/2022/SPL-06 dated 15.10.2022 attached as Annexure-G & H).
4.	The Industry is involved in Engineering and fabrication process. There is not water requirement in this process. Unit is not having any type source of air emission i.e. Bhatti, Furnace and DG sets etc.

Conclusion and Recommendation of Committee:-

1. Keeping in view of the facts, directions has been issued to the unit and the local landowners that is :-

"Further, this patch of land is being looked after by the Forest Department as protected strip. In view of above, it is hereby directed that, from now on, the landowners nearby to the land mentioned in the complaint shall not use this particular patch of green belt for movement and will use separate passage which is already existing from the other side of village Raisika for the accessibility of landowners." (Copy of directions attached as **Annexure-I**)



The committee has issued necessary directions to Forest Department that fencing be provided on protected strip/greenbelt and the plantation, so that the above mentioned patch of land area may be protected and M/s Dua Trading Company is directed that unit will ensure the sprinkling on unpaved rasta for dust suppression (attached as **Annexure - J**)
The report is being submitted in light of order of Hon'ble Tribunal. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



Sh. Vijay Chaudhary, Regional Officer, Nuh Region, HSPCB



Sh. Ravi Kumar, Naib Tehsildar, Indri
(Representative of Deputy Commissioner Nuh)



Sh. Dev Kumar, RFO, Nuh (Forest Department)



Sh. Manish Yadav, AEE, Nuh Region, HSPCB

CM Window Action Taken Report (ATR)-FINAL REPLY

1. CM window grievance No. CMOFF/N/2022/042730 Date of Registration: 21/04/2022
 2. **Grievance Details** दरवाजा बराबर रजिस्ट्रार उद्योगिक क्षेत्र में एंटीकमर डस्ट प्रॉब्लम
 Category: ग्रीन पब्लिक आर्की अरकाई हरिक क्षेत्र में आ-पीडी की गैर कारगरि
 Specifications: लॉरी के से एअर काले अर्क ग्रीन लान के आदि।

3. **Citizen Contact Details**
 Name:- AKhtar Mobile: 9416103838
 Address: Raisika, Nuh Alternate contact number:

By which medium was the citizen contacted or summoned?
 1. Registered Post/Phone & SMS: Through phone.

4. **Interim Report on the Enquiry (By the Investigating Officer)**
 Date of Enquiry:
 Findings by Investigating Officer/Enquiry Officer:

5. **Is the matter Sub-judice? Yes/No**
 If Yes, Case No.:
 Title: NA Court Name:
 (Attach a copy of Stay Order, if any) Date of Next Hearing:
 Legal provisions (Law):

6. **Final Report on the Enquiry (By the Investigating or Reporting Officer)- Action taken with Dates and Details:**
 Date of Commencement of proceedings: 15/07/2022
 Date of concluding the proceedings (Date on which proceedings were concluded)
 Photos to be attached herewith if site visit conducted:
 Details on Action Taken: The complaint Sh. AKhtar was called through phone and site was visited with him. Complaint is against dust due to movement of vehicles carrying machineries & materials by dua trading company nearby the complainant house. Now, they have provided water sprinkling on the passage for dust suppression. Complainant is now satisfied with the action and his complaint is now resolved. In view of above, complaint may be disposed off please.
Manish
MANISH YADAV, AEE
 Author of report **NUH REGION**
 (Name and designation of the officer) **HSPCB**

7. **Citizen Satisfaction**
 Whether citizen satisfied by proposed solution?: Yes/No

है
मुझे डस्ट, रजिस्ट्रार कम्पनी के
वा बिजु रजिस्ट्रार के पूरे नया
सफाई के काम करने वाले कम्पनी
की गार्डियां से साफ लाने से
की लगे-लगे को धार करने की
जुल मितरी की सिफारिश की
अपचार प्रश्न-का चर दिया है।
कोई सिफारिश ना है।
में सतुल है

Signature of citizen.
 (Name of Citizen)
AKhtar
15/7/22

Eminent Citizen (EC) Verification

Name of EC:

Date/dates when EC was approached for the case.

Whether Citizen was counseled in the presence of the EC?: Yes/No

Comments of EC (if any):

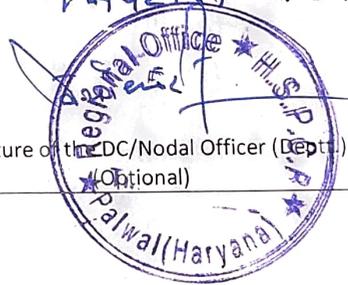
(Handwritten signature of the citizen)

Signature of citizen.
(Name of Citizen)

Comments of the DC (Optional)/Nodal Officer of Department (Optional)

(Handwritten comments in Hindi)
शिकायतकर्ता ने आर्य द्वारा की गई शिकायत पर
सतर्क जाते हैं। हस्तान्तरण कर दिए गए हैं।
अन्य शिकायत आदि के खारिज से न्यायिक प्रणाली
को देकर।

Signature of the DC/Nodal Officer (Dept.)
(Optional)



Complainant Details

Registration No.	CMOFF/N/2022/042730	Received By	Chief Minister Office
Name	अख्तर	Received Date	21-04-2022
Address	रायसीका	Attachment	View Attachment (../important/2022/04/21/1650533773CWNUH.pdf)
Contact No		Mobile No	9416103838
Email Address		Target Date	2022-05-22
Grievance Details	दरखास्त बराये रोजकामेव उधोगिक क्षेत्र मे होलीकल्चर हुडा द्वारा ग्रीन पार्क यानी सरकारी हरित क्षेत्र मे उगे पौधो को गैर कानूनी तरीके से ध्वस्त करके अपने निजि लाभ के लाभ के लिए पर्सनल ईट आधा आदि ।		
Multimarked by You and Reply Awaited :	None		
Appointment Details		Remedial Action/Relief Sought	
Grievance Category	Delay in decision/implementation of decision	Current Status	Case Disposed Of

Action History

Action Date	Description	Sent By	Case Presently Dealt	Action Taken Report Attachment / Remarks
06-08-2022	Case Disposed Of	Chief Minister Office	Chief Minister Office	Reason : Disposal after satisfaction As per ATR and satisfactory statement of complainant thereon.
21-07-2022	ATR Sent	Administrative Secretary Environment	Chief Minister Office	As per report submitted by SEE, the said compliant may be disposed off, please. Author of ATR: Sh Apoorva Kumar Complainant Satisfied: Yes
20-07-2022	ATR Sent	Pollution Control Board	Administrative Secretary Environment	As per report submitted by SEE, the said compliant may be disposed off, please. Author of ATR: Sh Apoorva Kumar Complainant Satisfied: Yes
20-07-2022	ATR Sent	Member Secretary PCB	Pollution Control Board	As per report submitted by SEE, the said compliant may be disposed off, please. Author of ATR: S Narayanan Complainant Satisfied: Yes

J7- 2022	ATR Sent	Head Office NUH	Member Secretary PCB	As per the report submitted by RO the complaint has regarding dust pollution due to movement of vehicles carrying machineries & materials by M/s Dua Trading company nearby the complainant house. The Complaint Sh. Akhtar was called through phone and site was visited with him and on the directions of the officer the unit has started water sprinkling on the passage for dust suppression and accordingly the complainant is now satisfied and has signed on the ATR mentioning that his compliant is now resolved. In view of above, complaint may be disposed off please. Author of ATR: Satinder Pal Complainant Satisfied: Yes
16-07- 2022	ATR Sent	RONUH	Head Office NUH	View Attachment (../important/2022/07/16/RONUH16579749800.pdf)The Complaint Sh. Akhtar was called through phone and site was visited with him complaint is against dust due to movement of vehicles carrying machineries & materials by dua trading company nearby the complainant house. Now, they have provided water sprinkling on the passage for dust suppression complainant is now satisfied with the action and his compliant is now resolved, In view of above, complaint may be disposed off please Author of ATR: Manish Yadav Complainant Satisfied: Yes
16-07- 2022	ATR Sent	HSPCB	RONUH	View Attachment (../important/2022/07/16/NRSR116579748830.pdf)The Complaint Sh. Akhtar was called through phone and site was visited with him compliant is against duust due to movement of vehicles carrying machineries & materials by dua trading company nearby the complianant house. Now, they have provided water sprinkling on the passage for dust suppression complainant is now satisfied with the action and his compliant is now resolved, In view of above, complaint may be disposed off please Author of ATR: Manish Yadav Complainant Satisfied: Yes
18-06- 2022	Reminder Sent	Head Office NUH	RONUH	Vide his letter dated 26.5.2022, the complainant has again requested to take required against the Manager, Dua Trading Company. It is therefore, requested to take necessary action in the matter immediately.
17-06- 2022	Reminder Sent	Member Secretary PCB	Head Office NUH	Vide his letter dated 26.5.2022, the complainant has again requested to take required against the Manager, Dua Trading Company. It is therefore, requested to take necessary action in the matter immediately.
17-06- 2022	Reminder Sent	Pollution Control Board	Member Secretary PCB	Vide his letter dated 26.5.2022, the complainant has again requested to take required against the Manager, Dua Trading Company. It is therefore, requested to take necessary action in the matter immediately.

17-06-2022	Reminder Sent	Administrative Secretary Environment	Pollution Control Board	Vide his letter dated 26.5.2022, the complainant has again requested to take required against the Manager, Dua Trading Company. It is therefore, requested to take necessary action in the matter immediately.
03-06-2022	Reminder Sent	Chief Minister Office	Administrative Secretary Environment	Vide his letter dated 26.5.2022, the complainant has again requested to take required against the Manager, Dua Trading Company. It is therefore, requested to take necessary action in the matter immediately.
26-05-2022	Reminder Sent	Chief Minister Office	Administrative Secretary Environment	Complainant again request in CM Window Please upload the necessary action.
12-05-2022	Undertaken	HSPCB	HSPCB	Undertake to Redress Grievance
19-05-2022	Taken Up With Sub-Org	RONUH	HSPCB	Take necessary action and submit the ATR.
11-05-2022	Taken Up With Sub-Org	Head Office NUH	RONUH	Take necessary action and submit the ATR.
11-05-2022	Taken Up With Sub-Org	Member Secretary PCB	Head Office NUH	Take necessary action and submit the ATR.
11-05-2022	Taken Up With Sub-Org	Pollution Control Board	Member Secretary PCB	Take necessary action and submit the ATR.
11-05-2022	Taken Up With Sub-Org	Administrative Secretary Environment	Pollution Control Board	Pls upload the ATR
22-04-2022	Taken Up With Sub-Org	Chief Minister Office	Administrative Secretary Environment	
21-04-2022	Grievance Received	Citizen	Chief Minister Office	

Additional Marking Details - NIL [Top ↑](#)

Old Action History (Before Case was Reopened) - NIL [Top ↑](#)

Send Back Remarks Details (Forwarder Remarks Replier Remarks) - NIL [Top ↑](#)

Call Center Remarks

No Call Centre Remarks for current grievance

संयुक्त निरीक्षण रिपोर्ट

सामग्री में वर्णित शिकायत पहले C.M. window Portal पर प्राप्त हुई थी, जिसका निपटारा पहले ही किया जा चुका है। सामग्री की जांच में शिकायतकर्ता को शामिल किया गया था तथा उन्होंने व्यक्त किया था कि "मैंने दुआ ट्रेडिंग कंपनी के खिलाफ शिकायत की थी जो कि ईडी मिक्स प्लाट के पुराने तथा मशीनरी इत्यादि की सफाई का काम करने वाली कंपनी है। इस कंपनी की गाड़ियां मेरे साथ लगने वाले खेत की जमीन पर मशीनरी को लाने-लेजाने का कार्य करती थी। जिसके कारण धूल-मिट्टी की शिकायत की थी। अब कंपनी ने उचित अपगार प्रबन्ध कर दिया है। अब मुझे इस कंपनी से कोई शिकायत ना है। वॉर्ड द्वारा की गई कार्यवाही से मैं संतुष्ट हूँ। अतः शिकायत को बन्द करने का कष्ट करें।"

इसी विषय पर माननीय ^{अधीनस्थ} हरिन व्याघ्रलाल के आदेशों की अनुपालना में दिनांक 13/11/2022 को संयुक्त जांच कमेटी द्वारा जांच की गई है। जांच में शिकायतकर्ता व कंपनी के मालिकान को शामिल किया गया है। मौके पर उपस्थित लोगों ने बताया कि यह खेता 1981-1982 से खाली पड़ा है तथा यह भी बताया कि यह सरकारी जमीन है। जो कि 1981-1982 से सरकार द्वारा अधिग्रहण करने के बाद खाली पड़ी है। तथा लॉकर इसका अपनी खेतों से अलग-जगह का उपयोग कर रहे हैं। मौके पर उपस्थित श्री अरवत पुत्र जुहरे एवं निवासी गाँव बणसीका थाना राजकामव, तहसील नूँद जिला नूँद ने बताया कि मुझे अब कोई शिकायत ना है तथा मैं C.M. window शिकायत की जांच के दौरान ही यह बयान दे चुका हूँ। मौके पर वॉर्डिंग मशीनरी, टूलस व फेब्रीकेशन को संबंधित सामान व रिपैरिंग हेतु एक गाड़ी पाई गई। जल व वायु प्रदूषण से

अंशकित निजी प्रकार का कार्य जो पाया गया है तथा जो
पर जो तो कोई पैस कटा पाया गया है।

Rakes

पहले का संपर्क अवस्था

Mob. No. 9813514078

अपना दिन - अवर/पता

M. No. 9410836987

अपना दिन

अपना संपर्क - अवस्था

M. No. 9050459334

अपना दिन

Haran Khan - Kanwar Gika

N. 9812036010

Shah

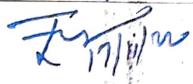
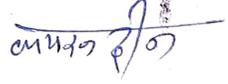
SHAHNAZ Ali - Kanwar Gika

m. No - 8750790086

अपना दिन

Partner of
M/S DUA Trading
Co.

Attendance Sheet

Sr. No.	Name of Officer and designation	Department	Mobile No	Signature
1.	Vijay Chaudhary	R.O., HSPCB, NUH	9810960264 hspcb2onuh@gmail.com	 16/11/22
2.	Ravi Kumar	N.T. Indri	9996391530 naibtechnidassindri@gmail.com	 17/11/22
3.	Dev Kumar	RFO Nuh (Forests)	9812505252 dfo_mewat@yahoo.com	
4.	Manish Yadav	AEE, HSPCB (NUH)	9582907942 hspcb2onuh@gmail.com	 17/11/22
5.	Pablu Khan	Saupanch, Kanwasika	9813514078	
6.	Ahmad Khan	Resident of Kanwasika	9050459334	
7.	Haseen Khan	Resident of Kanwasika	9812036010	
8.	Kameudin	Resident of Kanwasika	9416836987	
9.	Shahnaz Ali Partner of M/s DUA Trading Co.	Kanwasika	8750790086	
10.	Akhtar	Village - Raisika	9416103838	Present at site but refused to sign

Annexure - C



Annexure - C



Annexure - C



Annex. "D"



Indian-Non Judicial Stamp
Haryana Government



Date: 22/11/2021

Certificate No. GOV2021K2584



Stamp Duty Paid : ₹ 101

(Rs. Only)

SRN No. 84152077



Penalty : ₹ 0

(Rs. Zero Only)

Deponent

Name: Dua Trading Co

No/Floor: 1

Sector/Ward:

Landmark: Raisika sohna alwar road

City/Village: Nuh

District: Nuh

State: Haryana

Phone: 98****53



Purpose: PARTNERSHIP DEED to be submitted at Na

The authenticity of this document can be verified by scanning this QR code through smart phone or on the website <https://egrashry.nic.in>

PARTNERSHIP DEED
This Deed of partnership is made at Gurgaon on 22th Day Nov. 2021 between
Shehnaaz Ali W/o Liyakat Ali R/o Kanwarsika (175) Mewat,
Rojka Meo, Haryana-122103

AND

Sonia Dua W/o Rajesh Kumar R/o B-10, Parsvnath, Majestic,
Vaibhav Khand, Indira Puram, Shipra Suncity, Ghaziabad,
W.P. 201014

WHEREAS the above said parties have decided to carry on the Business for Trading
(Material Supply), Raw Meat, Food & Vegetable.

سہناز علی

Sonia Dua



And whereas the above said parties have decided and are desirous of putting all the terms and conditions of partnership into writing.

HENCE THIS DEED WITNESS AS UNDER :-

1. That the deed is effective from 22/11/2021.
2. That the Name of the firm /company shall be M/s DUA TRADING Co.
-----,
That the head office of at the Near Aggarwal Dhaba, Shop No. 1, Killa
No. 7/2, Raisika, Sohna Alwar road Nih, Mewat, Haryana-12210.
3. That both he partner shall invest in the business as per the requirement of the business and their contribution shall be credited to their capital account.
4. That the net profit and loss of the partnership shall be shared as detailed below

Party of the 1st Part 50%
Party of the 2nd Part 50%
The Draw both Partner's Salary according Income Tax.
5. That all the necessary and proper books of account of the partnership shall be kept under the supervision of the parties hereto and each partner is free and empowered to have free excess to the accounts.
6. A Bank account in the name of the firm shall be opened and is be operated by the both partners.
7. That neither partners shall without the consent of the other, borrow any money in the name of the firm. The firm shall not be responsible for such individual borrowing by the partner.
8. That account period of the firm shall be period of year ending 31 st March of each year of any other convenient date as may be decided up both partners.
9. That in the event of death of any party, his legal heirs shall be entitle to the capital, salary and share of profits due up to the date of demise of party.

سینا دوا



Sonia Dua

10. That any dispute of difference arising out among the parties hereto the same will be resolved through arbitration in accordance with the arbitration law.

IN WITNESS WHEREOF, the partner have put their signature on this deed at Gurgaon.
On this 22th day of Nov. 2021

WITNESS

1-

First Partner

(Shehnaz Ali)

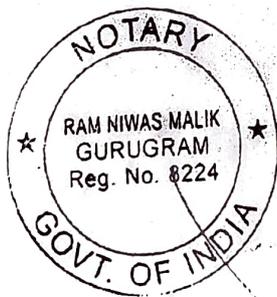
شہناز علی

2-

Second Partner

(Sonia Dua)

Sonia Dua



ATTESTED

RAM NIWAS MALIK, ADVOCATE
NOTARY, GURUGRAM (HR.) INDIA

22 NOV 2021

GST Number Search Tool & GSTIN Verification Online

GST number of DUA TRADING CO is 06AATFD1634N1Z1 in Haryana

GST number of DUA TRADING CO is 06AATFD1634N1Z1. This is a Partnership. This business was registered under GST on 14/02/2022. This is GST number of Haryana state.

GSTIN Profile

GST Return Status

GSTIN of the Tax Payer

06AATFD1634N1Z1



Legal Name of Business

DUA TRADING CO



Principal Place of Business

NEAR AGGARWAL DHABA, floor
SHOP NO 1, KILLA NO 7/2,
RASIKA SOHNA ALWAR ROAD,
Mewat, Haryana, 122107



Additional Place of Business

State Jurisdiction

Mewat Ward 1



Centre Jurisdiction

RANGE - 27



Date of Registration

14/02/2022



Constitution of Business

Partnership



Taxpayer Type

Regular



GSTIN Status

Active



Date Of Cancellation

Annex. " F "

From,

Deputy Commissioner, Nuh.

To

Regional Officer,
Haryana State Pollution Control Board,
Phagna Tower, Ward No. 10, NH-02,
Near Red-Rocks Cinema, Nuh at Palwal,
(M/s DUA Trading Co.)

No. - 537 /PLA Dated :- 29-08-2022

Subject:- Request for Forest NOC & KISM of land for Arawali applicability CTE of M/s DUA Trading Co. at Kila No. 7/2, near Aggarwal Dhaba, Shop No. 1, Raisika, Sohna-Alwar road, Tehsil & District Nuh (Mewat).

In Reference your office letter No. HSPCB/NUH/2021/1761 dated 17-03-2022 on the subject cited above, please find enclosed herewith a copy of the requisite report of Naib Tehsildar, Indri (Nuh) (No. 55/Reader dated 08-07-2022) and report of Divisional Forest Officer, Nuh (No. 318 dated 14-07-2022) as required vide your letter under reference for information and necessary action.

Encl: As above.


For: Deputy Commissioner
For District Magistrate
Nuh.

22150800/2022 | RKE (NUH) @ 21/7/22

रिपोर्ट की जाती है कि मुताबिक जमाबंदी दाल
2018-19 मौज रायसीका अराजी कि.नं 11 रकबा
ताबदी 2-9 की किराया चाही है रिपोर्ट आगामी
के पत्र है अराजी रकबा अरापली क्षेत्र से कहर है

8/7/22

CTM/PLA

For Deputy Commissioner काचबलपु सब तहसील इंडर

15-7-2022

क्रमांक 55 1 युवालय क्रिमेड: 08-07-2022

मूल रूप से उपायुक्त मछेदप, रूँड की सेवा में भेजकर
अनुरोध है कि रिपोर्ट दलका पत्रवारी कि मुताबिक जमाबंदी
दाल 2018-19 मौज रायसीका अराजी कि.नं 11 रकबा
ताबदी 2-9 की किराया चाही है रिपोर्ट आगामी काचबलपु
हेतु पेश है

नोट: दलका पत्रवारी रिपोर्ट अनुसार
अराजी रकबा अरावली क्षेत्र से
कहर है रिपोर्ट पत्र है

NAIB TEHSILDAR
INDRA (NUH)
08/07/2022

12-07-2022

11-2206938/2022 (R.C.G. (Nuh) @) 19/07/22

वन विभाग हरियाणा

कार्यालय वन मण्डल अधिकारी, मेवात-नूंह,
गऊशाला रोड, वन कम्पलेक्स नूंह-मेवात, दूरभाष एवं फैक्स नं०. -01267-274701
E-mail: ifo_newat@rajhp.com

क्रमांक 318.....

06-07/PLA

दिनांक 14-07-22

सेवा में :- उपायुक्त महोदय,
नूंह।

For Deputy Commissioner
Nuh

15-7-2022

विषय :- Request for forest NOC & KISM of Land for Aravali Applicability CTE of M/s DUA Trading Co. at Kila No. 7/2, Near Aggarwal Dhaba, Shop No. 1, Raisika, Sohna Alwar road Nuh Tehsil and District-Nuh (Mewat)

संदर्भ: आपके कार्यालय पृ० पत्र क्रमांक 06-07/PLA दिनांक 07.04.2022.

उपरोक्त विषय के संबन्ध में आपको सूचित किया जाता है कि वन राजिक अधिकारी, नूंह के पत्र क्रमांक 43 दिनांक 04.05.2022 द्वारा प्राप्त रिपोर्ट अनुसार विषयाकित केस में वर्णित भूमि Kila No. 7/2, Near Aggarwal Dhaba, Shop No. 1, Raisika, Sohna Alwar road Nuh Tehsil and District-Nuh अरावली अधिसूचित दिनांक 07.05.1992 के अंतर्गत नहीं आती है। यह आपकी सेवा में आगामी कार्यवाही हेतु पेषित है।


वन मण्डल अधिकारी,
नूंह।



Annex. " G "

HARAYANA STATE POLLUTION CONTROL BOARD
PERFORMA FOR OBTAINING NO OBJECTION CERTIFICATE(N.O.C)
(For Status you may visit Website of the Board- hspcb.gov.in)



Industry ID: 22GSMW350866
Application No: 28336502
Application Date: 10-09-2022
Application Form Updated on: 11-10-2022

PART-A

1. NAME AND ADDRESS OF THE PROMOTER/INDUSTRIAL UNDERTAKING (BLOCK LETTERS)

Name of Industrial undertaking : DUA Trading Co
Near Aggarwal Dhaba Shop No. 1, Raisika,
Sohna -Alwar Road, Tehsil Indri and
District - Nuh (Mewat)
,MEWAT

Name of the promoter/ MD/Managing Partner with surname first

S.No.	Name	Designation	Residential Address	Email Id	Mobile Number	Owner Type
1	Hussan	Managing Partner	S/o Juher Khan R/o Raisika, Sohna - Alwar Road, Tehsil Indri and District - Nuh (Mewat)	duacorporation7@gmail.com	9813945781	Partner

2. Address for communication : Near Aggarwal Dhaba Shop No. 1, Raisika, Sohna -Alwar road, Tehsil and District - Nuh (Mewat) , Indri , Mewat / Haryana , 122107

Telephone : -9813945781

Fax No. : -

Pin Code : 122107

Email Address : duacorporation7@gmail.com

3. Constitution of the firm/ company : Individual

4. Location : Near Aggarwal Dhaba Shop No. 1, Raisika, Sohna -Alwar Road, Tehsil Indri and District - Nuh (Mewat)

Place/Town : Indri

District : MEWAT

State : Haryana

5. Main items of manufacture/activity

Sr. No.	Name of the Product produced/to be produced		Quantity of Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	Fabrication and Repairing of Machinery of RMC	Numbers/Day	1	1	1	1

6. Investment in fixed assets(Rs. In Lakhs)

(a) Land	:	50.0
(b) Building	:	7.0
(c) Plant and Machinery	:	80.0
(d) Other fixed assets	:	2.0
Total	:	139.0

7. Power requirements(KW) : 250

8. Proposed Employment : 4

9. Estimated date of commencement of production : 01/10/2022

HARYANA STATE

PART-B

1. DETAILS OF PRODUCTION AND PROCESS

1.1 (i) list the main products which are proposed to be produced

Sr. No.	Name of the Product produced/to be produced	Quantity of Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	Fabrication and Repairing of Machinery of RMC	Numbers/Day	1	1	1

1.2 List all raw materials with the daily consumption at full production capacity

	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	Fabrication and Repairing of Machinery of RMC Plant		Numbers/Day

2. **Manufacturing Processes involved** :

3. **No. of person likely to work in unit** : 4

4. **Location**

4.1 Where is it proposed to locate the unit(Indl Area or otherwise) : otherwise

4.2 If the site is situated in notified industrial estate :

a) Whether effluent collection,treatment & disposal system has been provided by the authority : NO

b) Will the applicant utilize the system,if provided : NO

c) if not provided,details of proposed arrangement for the treatment of effluent :

4.3 If not located in Industrial Area then give identification of nearest Residential Area(such as village,town etc) : Village Raisika

4.4 Total Plot Area,Built up area and area available for the use of treated sewage/trade effluent : Total Land Area - 3845, Buildup Area - 1200

4.5 Area proposed to be developed :

4.6 If the site located near river bank/other water bodies:indicate the name and distance of the body

Name of Surrounding	Distance(in meters)	Description
---------------------	---------------------	-------------

4.7 Does the location satisfy the requirements under Relevant Central/State Govt. notifications on ecologically fragile area etc.,if so give details? : NO-

4.8 Month and year of proposed commissioning of the unit : 01/10/2022

5. Average daily quantities of water to be consumed(inKl/d)

Sr. No.	Source Type	Source Name	Quantity (KLD)
1	Ground Water (within premises)	Tubewell	15.0

Sr. No.	Water Consumed For	Quantity(KLD)
1	Others Water Spray	14.0
2	Sanitation/Domestic/Horticulture	1.0

6. Proposed effluent Treatment scheme

Sr. No.	Use	Effluent Generation(KLD)	Treatment Arrangement Status	Treatment Details
1	Trade Effluent	0.0	Yes	
2	Domestic Effluent	0.5	Yes	Septic Tank

7. Stack/Source of emission

Sr. No.	Stack Attached	Height of above ground level (in mts.)	Height above top of building (in mts.)	Internal diameter in (mts.)
1	0	0	0	0

8. Proposed Air Pollution Control System
Give information on type and add detailed specifications

Air pollution control system name	Status	Detail specification

9. D.G Set Details

Sr. No.	Capacity of D.G. set in(KVA)	Quantity of Fuel used/to be used (in Lts./day)	Ht. of Stack provided/to be provided above roof level(in mts.)	Whether canopy/acoustic enclosure provided/ to be provided(please define clearly)
1	0	0	0	Yes

10. Proposed method of handling and disposal of waste trapped by pollution arresting equipment/hazardous waste

11. Declaration about awareness of the prescribed standards :-

a. That I am aware of the provisions of the Water Act, 1974, Air Act, 1981 & Hazardous Waste Management Rules, 2008 and standards/norms prescribed for discharge of pollutants under EPA Rules, 1986.

b. That we shall comply with all the provisions of Water Act, 1974, Air Act, 1981 & Hazardous Waste Management Rules, 2008 and standards/norms prescribed for discharge of pollutants under EPA Rules, 1986 after commissioning of our unit.

c. That the work for construction and installation of pollution control measures will be done side by side while doing the construction and installation of the main plant of the unit and will not start the production with out installing proper and adequate pollution control measure as per scheme enclosed and without obtaining prior consent to operate from the Board.

d. In Case of any of the non-compliance by the unit, the Board will be at liberty to forfeit the performance security deposited along with the security case.

PLACE: Haryana

SIGNATURE:

DATE: 11/10/2022

NAME: Hassun

DESIGNATION: Partner

ADDRESS: Near Aggarwal Dhaba Shop No. 1, Raisika, Sohna -Alwar Road, Tehsil Indri and District - Nuh (Mewat)

DOCUMENTS ENCLOSED:

1. Fard Jamabandi or Intkal whichever is applicable / Allotment letter.
2. Copy of balance sheet duly attested by CA/CA certificate w.r.t. capital investment coast for the preceding year. (capital investment coast should include the original cost of land building, plant & machinery without depreciation but with upto date additions. The cost of land and building should be included in the capital investment cost even if, it is on lease/rent/mortgage)
3. Manufacturing Process and Process flow chart
4. Air Pollution Control Devices design Calculations based upon the Pollution load and prescribed parameters, as applicable

**** This is System Generated Form Signature not Required ****



Annex. "H"

Regional Office, Nuh Region
Haryana State Pollution Control Board
Shed No. 1 , Industrial Estate, Roz ka Meo
Tehsil –Nuh District Nuh -122103
Website – www.hspcb.gov.in E-Mail – hspcbrouh@gmail.com



HSPCB/NUH/2022/ SPL-06

Date: 15/10/2022

To

The Sr. Environmental Engineer
(SWM), Haryana State Pollution
Control Board, Panchkula

Sub: Regarding approval for deletion of the online application of M/s DUA Trading Co, Near Aggarwal Dhaba Shop No. 1, Raisika, Sohna -Alwar Road, Tehsil Indri and District - Nuh (Mewat)

In this connection, it is intimated that the below mentioned online CTE application may kindly be deleted for reasons mentioned below.

Sr.No	Applicat ion No. for deletion	Type of Applicat ion	Name of the unit	Reason for deleting the online Application
1	28336502	CTE	M/s DUA Trading Co, Near Aggarwal Dhaba Shop No. 1, Raisika, Sohna - Alwar Road, Tehsil Indri and District - Nuh (Mewat)	Unit M/s DUA Trading Co, Near Aggarwal Dhaba Shop No. 1, Raisika, Sohna -Alwar Road, Tehsil Indri and District - Nuh (Mewat) has submitted application for CTE under white category project i.e Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting). Keeping in view the above, the CTE application case is submitted for deletion and the same has been approved by competent authority through an online portal on 12/10/2022 for deletion. Hence, it is requested that kindly application No. 28336502 may be deleted please.

This is submit for your kind information & further necessary action please.

DA/Copy of note history

VIJAY
CHAUDHARY
Regional Officer
Nuh Region

Digitally signed by Vijay Chaudhary
DN: cn=Vijay Chaudhary, o=Haryana State Pollution Control Board,
ou=Regional Office, Nuh Region, email=vijay.chaudhary@hspcb.gov.in,
c=IN



Annex. " i "

Regional Office, Nuh Region
Haryana State Pollution Control Board
Shed No-01, Roz ka Meo Industrial
Estate, District Nuh
Website - www.hspcb.gov.in E-Mail - hspcbnuh@gmail.com



HSPCB/NUH/2022/ 1322-1327
To

Dated: 21/11/2022

1. M/s Dua Trading Company, Raisika, District- Nuh (Mewat)
2. Mr. Akhtar S/o of Mr Juhar, R/o of Village- Raisika, District- Nuh (Mewat)
3. Mr. Sabbir Ahmad S/o Mr. Juhru, R/o of Village- Raisika, District- Nuh (Mewat)
4. Mr. Harun S/o Mr Juhru, R/o of Village- Raisika, District- Nuh (Mewat)

Sub: Directions to stop movement through the green belt adjoining Sohna-Indri Road, Nuh.

Whereas, a case has been filed in the Hon'ble NGT vide OA No 499/2022 titled as Akhtar Vs State of Haryana. Hon'ble NGT vide order dated 29.08.2022 has constituted a Joint committee and directed the committee to undertake the visit to the site and verify the factual position and submit report in this regard.

Whereas, in compliance of the directions, the site was inspected on 17.11.2022 by the undersigned along with the committee members constituted in this matter and local landowners were also present at site. During inspection, complainant Sh. Akhtar, representative of M/s Dua Trading company and other locals were present at site and it has been observed that a small patch of green belt along the Sohna-Nuh road, opposite to the Roz ka Meo Industrial estate which is used by the locals for movement and accessibility to their fields and has been lying vacant since 1981-82.

Further, this patch of land is being looked after by the Forest Department as protected strip. In view of above, it is hereby directed that, from now on, the landowners nearby to the land mentioned in the complaint shall not use this particular patch of green belt for movement and will use separate passage which is already existing from the other side of village Raisika for the accessibility of landowners.


Regional Officer
Nuh Region

Date: 21/11/2022

Endst. HSPCB/NUH/2022/1326-1327

A copy of above is forwarded to the following :-

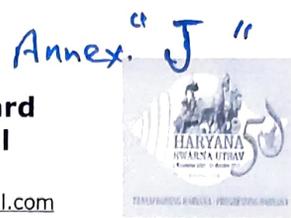
1. The Deputy Commissioner, Nuh (Mewat) for information please.
2. The DFO, Nuh (Mewat) with the request that fencing wire may be provided on a protected strip/greenbelt and the plantation. So, the above mentioned patch of land area may be protected.


Regional Officer
Nuh Region



Regional Office, Nuh Region
Haryana State Pollution Control Board
Shed No-01, Roz ka Meo Industrial
Estate, District Nuh

Website - www.hspcb.gov.in E-Mail - hspcbnuh@gmail.com



HSPCB/NUH/2022/ 1369-70
To

Dated: 01/12/2022

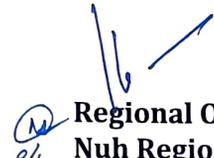
M/s Dua Trading Company,
Village - Raisika, District- Nuh (Mewat)

Sub: Directions to stop movement through the green belt adjoining Sohna-Indri Road, Nuh and sprinkling of water for dust suppression.

In continuation to this office letter HSPCB/NUH/2022/ 1322-1327 Dated: 21/11/2022 , in which, it was directed that, from now on, the landowners nearby to the land mentioned in the complaint shall not use this particular patch of green belt for movement and will use separate passage which is already existing from the other side of village Raisika for the accessibility of landowners. You are further directed to ensure regular sprinkling of water on unpaved rasta for suppression of dust and prevent re-suspension due to movement of vehicles.

Endst. HSPCB/NUH/2022/1370

A copy of above is forwarded to the Deputy Commissioner, Nuh (Mewat) for information please.


Regional Officer
Nuh Region
Date: 01/12/2022


Regional Officer
Nuh Region
